

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4492
TO BE ANSWERED ON MARCH 27, 2025**

**MANAGEMENT OF GROUNDWATER RESOURCES IN URBAN
AREAS OF TAMIL NADU**

NO. 4492. SHRI DURAI VAIKO:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the activities/steps taken/being taken by the Government towards sustainable management of groundwater resources in urban areas of Tiruchirappalli and Pudukottai districts in Tamil Nadu during the last five years, year and scheme-wise; and**
- (b) the details of the funds allocated and utilised in this regard during the said period, year and scheme-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Water is a State subject and management of water is the responsibility of the State Government. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0. Waterbody rejuvenation is an admissible component under AMRUT and AMRUT 2.0.

As reported by the State of Tamil Nadu on AMRUT Portal, 18 green spaces and park projects worth ₹9.33 crore in Pudukottai district and 12 green spaces and park projects worth ₹8.64 in Tiruchirappalli district were taken up under AMRUT Mission and all these projects have been completed.

Under AMRUT 2.0, 12 water body rejuvenation projects worth ₹7.7 crore and 6 green spaces & park projects worth ₹1.13 crore have been approved by MoHUA in Pudukottai district. 14 water body rejuvenation projects worth ₹7.45 crore and 13 green spaces & park projects worth ₹2.48 crore have been approved in Tiruchirappalli district.

Under AMRUT and AMRUT 2.0, central funds are allocated/ released to States/ Union Territories (UTs) and not to the districts. Funds are utilized by the States/UTs as per the progress of the approved projects. Funds released by the Ministry and utilisation reported by the State of Tamil Nadu is given in Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF UNSTARRED QUESTION NO.4492 REGARDING “MANAGEMENT OF GROUNDWATER RESOURCES IN URBAN AREAS OF TAMIL NADU”, DUE FOR ANSWER IN THE LOK SABHA ON 27/03/2025:

Scheme	Release						UC Received					
	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
AMRUT	377.16	278.84	1454.55	-	828.95		377.16	278.84	1454.55	-	600.00	-
AMRUT 2.0	-	-	-	398.13	447.73	769.07	-	-	-	398.13	421.32	-